

GOVERNMENT OF INDIA

MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 3091

ANSWERED ON 09.08.2024

AYUSH in Madhya Pradesh

3091 Shri Mahendra Singh Solanky:

Will the Minister of AYUSH be pleased to state:

(a) the details of identified clusters/zones under the Centrally Sponsored Scheme of National AYUSH Mission (NAM) in Dewas district of Madhya Pradesh;

(b) the details of nurseries, post-harvest management units and marketing infrastructure established under the NAM in Madhya Pradesh till date;

(c) if not, the reasons for non-development of this infrastructure; and

(d) the details of the total amount invested under the said scheme till date and planned future investment in Dewas Parliamentary Constituency of Madhya Pradesh?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) Ministry of Ayush, Government of India had implemented Medicinal Plants component under Centrally Sponsored Scheme of National Ayush Mission (NAM) till 2020-21 in different States/UTs including Madhya Pradesh. After that Medicinal Plants component had been delinked from NAM Scheme from 2021-22. There was a provision under that component for creation of clusters of farmers having minimum 2 hectare of land for cultivation of medicinal plants within a radius of 15 km under which the Ministry of Ayush supported 206 cluster of farmers to the Madhya Pradesh from the financial year 2015-16 to 2020-21. As per the information received from Directorate of Horticulture and Food Processing, Madhya Pradesh, they have identified and supported 329 farmers to cover 242.2 hectare area under cultivation of medicinal plants in Dewas district of Madhya Pradesh under NAM.

(b) & (c) Ministry of Ayush had supported 12551 hectare area under cultivation of medicinal plants, 63 post-harvest management units, 01 marketing infrastructure to the Madhya Pradesh under NAM during the financial year 2015-16 to 2020-21 and Rs.1585.18 lakhs has been released.

(d) As reported by the State Government of Madhya Pradesh, an amount of Rs. 711.80 lakhs has been sanctioned in Dewas Parliamentary Constituency under NAM. Since, NAM Scheme is being implemented by the State Government, they may avail financial assistance by submitting suitable proposal through State Annual Action Plan (SAAP) as per the provisions of NAM guidelines for development and promotion of Ayush systems in the State of Madhya Pradesh including Dewas Parliamentary Constituency.
